## 334 Papers laid [RAJYA SABHA]

on the Table

MR. DEPUTY CHAIRMAN: One second, one second. There is a Point of Order. ...(Interruptions)... आपका पाइंट ऑफ ऑर्डर क्या है? Under which Rule? ...(Interruptions)... Under which Rule? ...(Interruptions)...

श्री नरेश अग्रवाल: सर, आप नियमावली देख लें।

श्री उपसभापति: कौन सा नंबर?

श्री नरेश अग्रवाल: यह नियमावली, जो संविधान के अंतर्गत बनी है।

श्री उपसभापति: आपने कौन सा नंबर बोला है?

श्री नरेश अग्रवाल: सर, अभी हम शुरूआत कर रहे हैं, शुरू तो होने दीजिए। यह नियमावली, जो संविधान के अंतर्गत बनी है, इसमें यद्यपि सारे अधिकार चेयर को दिए गए हैं। ...(व्यवधान)...

SHRI V. HANUMANTHA RAO (Andhra Pradesh): Mr. Deputy Chairman, Sir, the issue of Telangana.....(Interruptions)...

श्री नरेश अग्रवाल: सर, चेयर को सारे अधिकार दिए गए हैं। चेयर किसी भी रूल को बदल सकती है, चेयर किसी भी रूल को संशोधित कर सकती है और हम उसको चेलेन्ज भी नहीं करते हैं। सर, बड़ा व्यक्ति वह होता है, जो गलती स्वीकार कर लेता है। यह बात गांधी जी ने भी कही है। टकराव किसी समस्या का समाधान नहीं है। नेता प्रतिपक्ष ने जो बात उठाई है, बिल्कुल सही बात उठाई है। ...(व्यवधान)... श्रीमान, बिना मुख्य-विपक्ष के इस सदन में कोई कार्यवाही हो, यह शोभा नहीं देता। यह एक अच्छी परिपाटी नहीं है, परंपरा नहीं है, इस पीठ की परंपरा नहीं है। कल आपने किसी चीज पर माफी मांगनी चाही, हमने विरोध किया। हमने कहा कि नहीं, यह पीठ माफी नहीं मांगती, लेकिन उसके बावजूद ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: There is no point of order in this. ...(Interruptions)... No point of order. ...(Interruptions)...

श्री नरेश अग्रवाल: श्रीमन्, यह गलत है। ...(व्यवधान)

MR. DEPUTY CHAIRMAN: No, No. ... (Interruptions)... Papers to be laid on the Table. ... (Interruptions)... Dr. Girija Vyas. ... (Interruptions)...

## PAPERS LAID ON THE TABLE

I Report and Accounts (2011-12) of the Central Government Employees Welfare Housing Organization (CGEWHO), New Delhi and related papers

## II. Report and Accounts (2011-12) of the Lakshadweep Building Development Board (LBDB), Kavaratti and related papers

## III. MoU between the Government of India and various PSUs

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (I) (a) Twenty-second Annual Report and Accounts of the Central Government Employees Welfare Housing Organization (CGEWHO), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Organization.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T.9734/15/13]
- (II) (a) Annual Report and Accounts of the Lakshadweep Building Development Board (LBDB), Kavaratti, for the year 2011-12, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Board.
  - (c) Review by Government of the Annual Accounts of the above Board.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T.9073/15/13]
- (III) (a) Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Poverty Alleviation) and the Hindustan Prefab Limited (HPL), for the year 2013-14. [Placed in Library. See No. L.T.9269/15/13]
  - (b) Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Poverty Alleviation) and the Housing and Urban Development Corporation Limited (HUDCO), for the year 2013-14. [Placed in Library. See No. L.T.9272/15/13]